

Annexure-7														
Name of the Corporate Debtor: Sakriya Technologies Private Limited					Date of commencement of CIRP: 27.03.2025				List of creditors as on: 31.07.2025					
List of Unsecured Operational Creditors (Government Dues)														
Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax Department	11-04-2025	1,50,38,50,180.00	38,15,33,930.00	Income Tax Demand raised by Income Tax Department	0	0	No	NA	1,12,23,16,250.00	0	0	0	Claim is submitted in Form-B as an Operational Creditor. The claim pertaining to AY 2022-23 amounting to Rs. 1,12,23,16,250/- for which appeal has already been preferred by the Corporate Debtor has been classified as contingent claim subject to the outcome of appeal in accordance with Regulation 14(1) of CIRP Regulations whereas the claim pertaining to AY 2023-24 amounting to Rs. 38,15,33,930/- for which no appeal has been preferred by the Corporate Debtor has been admitted.
	TOTAL		1,50,38,50,180.00	38,15,33,930.00		0	0		-	1,12,23,16,250.00	0	0	0	